

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -616
ANSWERED ON – 04/02/2026

NATIONAL OVERSEAS SCHOLARSHIP

616. DR. V. SIVADASAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the National Overseas Scholarship awarded to students from Scheduled Castes, De-notified Nomadic and Semi-Nomadic Tribes, during the last five years, indicating the number of beneficiaries each year;
- (b) the amount of scholarship granted each year, along with a State-wise/UT-wise and category-wise break-up, if so, the details thereof; and
- (c) the steps taken or proposed to increase awareness, participation and timely disbursement of the scholarship to eligible students, ensuring greater access to higher education abroad for marginalized communities?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) The details of National Overseas Scholarship awarded to students of Scheduled Castes, Denotified Nomadic and Semi-Nomadic Tribes during the last five years (Year-wise) is in **Annexure I**.
- (b) The National Overseas Scholarship Scheme for Scheduled Castes, etc. is a Central Sector Scheme and, as such, funds are not allocated States/Union Territories wise. However, the details of students, as per domicile (State/UT) and category wise, along with expenditure is in **Annexure-II**.
- (c) To raise awareness about the National Overseas Scholarship Scheme for Scheduled Castes etc. and ensure participation and timely disbursement of the scholarship to the eligible students, advertisements are published in newspapers, letters are sent to the Principal Secretaries and Secretaries of Social Welfare Departments of State Governments and Union Territories for widespread publicity of the scheme and funds are released to respective Embassies in advance through Letters of Authorization (LoAs).

Annexure referred to in part (a) of reply of Rajya Sabha Unstarred Question No. 616 for 04.02.2026 asked by Dr. V. Sivadasan, Hon'ble M.P., (Rajya Sabha) regarding "National Overseas Scholarship".

Category-wise beneficiaries under National Overseas Scholarship from 2020-21 to 2024-25					
S. No.	Selection Year	SC	DNT/NT	LA /TA	Total
1	2020-21	63	5	3	71
2	2021-22	95	2	1	98
3	2022-23	93	3	2	98
4	2023-24	107	3	4	114
5	2024-25	70	5	4	79
	Total	428	18	14	460

SC- Scheduled Castes

DNT/NT- De-notified Nomadic and Semi-Nomadic Tribes

LA /TA -Landless Agricultural Labourers and Traditional Artisans

Annexure referred to in part (b) of reply of Rajya Sabha Unstarred Question No. 616 for 04.02.2026 asked by Dr. V. Sivadasan, Hon'ble M.P., (Rajya Sabha) regarding "National Overseas Scholarship".

S. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Beneficiaries (Gone Abroad)	Expenditure (In Cr.)								
1	Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	4 (3-SC), 1-LA/TA)	2.26	0	0	0	0	3 (2-SC), 1-LA/TA)	1.67	3(SC)	2.98
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
4	Assam	0	0	0	0	0	0	1(SC)	0.8	0	0
5	Bihar	0	0	1(SC)	0.92	1(SC)	0.11	1(SC)	0.4	2 (1-SC), 1-LA/TA)	0.91
6	Chandigarh	0	0	0	0	0	0	0	0	0	0
7	Chhattisgarh	0	0	1(SC)	0.43	0	0	1(SC)	0.58	0	0
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0
9	Delhi	3(SC)	1.63	2(SC)	1.66	4(SC)	2.5	8(SC)	5.6	7(SC)	4.26
10	Goa	0	0	0	0	0	0	0	0	0	0
11	Gujarat	1(SC)	0.74	4(SC)	1.52	8(SC)	4.07	6(SC)	3.88	12 (11-SC), 1-LA/TA)	7.33
12	Haryana	3 (2-SC), 1-DNT/NT)	1.77	7(SC)	1.96	2 (1-SC), 1-DNT/NT)	1.38	3(SC)	3.01	1(SC)	0.42
13	Himachal Pradesh	0	0	0	0	0	0	1(SC)	1.01	0	0
14	Jammu and Kashmir	1(SC)	0.7	0	0	0	0	1(SC)	0.41	2(SC)	1.27
15	Jharkhand	1(SC)	0.35	0	0	0	0	0	0	0	0
16	Karnataka	4(SC)	2.36	1(SC)	0.68	5(SC)	2.11	1(SC)	0.84	0	0

17	Kerala	4(SC)	1.74	4(SC)	2.12	3(SC)	1.68	3 (2-SC), 1- LA/TA)	1.55	4(SC)	2.11
18	Ladakh	0	1.56	0	0	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	3(SC)	0	6(SC)	3.77	1(SC)	0.34	4(SC)	3.08	5(SC)	2.7
21	Maharashtra	28 (25-SC), 3- DNT/NT)	19.73	43 (41-SC), 02- DNT/NT)	2.34	56 (53-SC), 2- DNT/NT, 1- LA/TA)	29.27	68 (63-SC), 3- DNT/NT, 2- LA/TA)	43.65	11 (06-SC), 05- DNT/NT)	12
22	Manipur	0	1.38	0	0	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0	0	0
26	Odisha	2(SC)	1.38	2(SC)	2.53	0	0	0	0	0	0
27	Punjab	1(SC)	0	4(SC)	0	5(SC)	0	1(SC)	0	6(SC)	1.2
28	Puducherry	0	0.81	0	2.91	0	2.25	0	0.7	2(SC)	4.26
29	Rajasthan	0	0	2(SC)	1.9	0	0	1(SC)	0.42	1(SC)	0.46
30	Sikkim	0	0	0	0	0	0	0	0	0	0
31	Tamil Nadu	5 (04-SC), 01- DNT/NT)	6.04	7 (06-SC), 01- LA/TA)	4.97	3 (02-SC), 01- LA/TA)	1.05	4(SC)	3.41	4(SC)	2.38
32	Telangana	3 (02-SC), 01- LA/TA)	1.43	2(SC)	1.42	1(SC)	1.18	1(SC)	0.39	4 (03-SC), 01- LA/TA)	1.97
33	Tripura	0	0	0	0	0	0	0	0	0	0
34	Uttar Pradesh	2 (01-SC), 01- LA/TA)	0.58	9(SC)	5.23	7(SC)	3.16	6(SC)	2.41	9(SC)	7.04
35	Uttarakhand	1(SC)	0.4	1(SC)	1.15	1(SC)	1.28	0	0	2 (01-SC), 01- LA/TA)	1
36	West Bengal	5(SC)	5.31	2(SC)	1.8	1(SC)	0.48	0	0	4(SC)	2.63
*Total		71	50.17	98	37.33	98	50.86	114	73.8	79	54.92

SC- Scheduled Castes

DNT/NT- De-notified Nomadic and Semi-Nomadic Tribes

LA /TA -Landless Agricultural Labourers and Traditional Artisans

*The expenditure differs from total expenditure incurred in that financial year.
